

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/258/ (IB)/2017
NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS
NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. A.G. Sanyal NARAYANA } For Respondents
A. K. MYLSAMY } Miss M.

2. Mr. Ramakrishnan Viravagharan - Senior advocate for.
M/s. G. Sivashankaran &
S. Sathyanarayanan } Counsel for petitioner G.D.

ORDER

Counsel for petitioner present and made his submissions. Counsel for respondent prayed time stating that the senior counsel is held up at the High Court of Madras and sought time for submitting his arguments. Time extended at his request. Put up on 04.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)